

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-3089/92

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New Delhi this the 9th day of December, 1998.

Hon'ble Shri T.N. Bhat, Member(J)
Hon'ble Shri S.P. Biswas, Member(A)

Sh. Narendra Pal,
S/o Sh. Hukum Singh,
R/o 146/6 Sector-I,
Pushpa Vihar, New Delhi-17. Applicant

(through Sh. P.L. Mimroth - Not present)

versus

1. Union of India through
the Secretary,
Ministry of Power Shram Shakti
Bhawan, Rafi Marg,
New Delhi-1.
2. Chairman Control Electricity
Authority, Sewa Bhawan,
North Wing, R.K. Puram,
New Delhi-66, gar.
3. Member Secretary,
Northern Regional Electricity
Board, 18/A, Katwaria Sarai,
New Delhi-16. Respondents

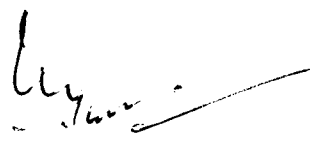
(None present)

ORDER(ORAL)

Hon'ble Shri T.N. Bhat, Member(J)

None appears for the parties even though this
matter was given a pass over. We, accordingly dismiss
the O.A. for non prosecution.


(S.P. Biswas)
Member (A)


(T.N. Bhat)
Member (J)